

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.106
C.P.(IB)/205(AHM)2021

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khodabhai Ghusabhai Thumar

.....Applicant

V/s

Premraj Ramratan Laddha Liquidator of Corporate Debtor

.....Respondent

Order delivered on: 10/11/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rajesh Bohra, Adv.& Ms. Sangeeta Bohra, Adv.

For the Respondent :

ORDER

The Hon'ble Supreme Court dated 09.11.2023 has passed certain orders addressing the vires of Section 94,95, 97 and 100 of the IBC, 2016. Learned Counsel for the applicant is hereby directed to file a copy of the order of the Hon'ble Supreme Court, before the next date of hearing on 19.12.2023.

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SAMEER KAKAR
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)